



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 30

Dated Guwahati, the 15th June, 2019

Hon'ble the Chief Justice (Acting) has been pleased to constitute **Vacation Courts at the Principal Seat** of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters on the dates shown below during the ensuing **Summer Vacation, w.e.f. 1st July to 14th July, 2019:**

VACATION COURT

Principal Seat (3rd July and 10th July, 2019)

Sl. No.	Hon'ble Judge for Vacation Court	Date
1.	Hon'ble Mr. Justice K. R. Surana	On 3 rd July, 2019
2.	Hon'ble Mrs. Justice R. K. Phukan	On 10 th July, 2019

Limitation will not run during the Vacation.

By Order,

Sd/- Robin Phukan
REGISTRAR GENERAL


Memo No. HC.III - 37/2016/ 1379/G, Dated 15th June, 2019

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (_____), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
4. The Registrar, High Court of _____
5. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
7. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
8. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.

Contd..

9. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The Secretary, Bar Association, Dimapur, Nagaland.
11. The Secretary, Lawyers' Association, Guwahati.
12. The Chairman, N.E. Bar Council, Guwahati.
13. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
14. The District & Sessions Judge, _____, Assam.
15. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Director, Law Research Institute, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
26. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the **Notification** in the website of Gauhati High Court.*
27. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
28. The Court Manager, Gauhati High Court, Guwahati.
29. The Court Officer No.1/2, Gauhati High Court, Guwahati.
30. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
31. The Chief Security Officer, Gauhati High Court, Guwahati.
32. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
33. The Manager, Staff Canteen of the Gauhati High Court (P.S.), Guwahati.
34. The Notice Board, Gauhati High Court, Guwahati


REGISTRAR GENERAL
15-06-19
15/6/19